

[Shri Charanjit Chanana]

troller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-3078/81].

REVIEWS ON AND ANNUAL REPORTS OF COAL INDIA LTD., CALCUTTA FOR 1980-81 AND NATIONAL HYDRO-ELECTRIC POWER CORPORATION LTD., NEW DELHI FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(1) (i) Review by the Government on the working of the Coal India Limited, Calcutta, for the year 1980-81.

(ii) Annual Report of the Coal India Limited, Calcutta, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3079/81].

(2) (i) Review by the Government on working of the National Hydro-Electric Power Corporation Limited, New Delhi, for the year 1980-81.

(ii) Annual Report of the National Hydro-Electric Power Corporation Limited, New Delhi, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3080/81].

REVIEW ON AND ANNUAL REPORT OF BHARAT EARTH MOVERS LTD., BANGALORE FOR 1980-81

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SHIVRAJ V. PATIL): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section of section 619A of the Companies Act, 1956:—

(1) Statement regarding Review by the Government on the working of the Bharat Earth Movers Limited, Bangalore, for the year 1980-81.

(2) Annual Report of the Bharat Earth Movers Limited, Bangalore, for the year 1980-81 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3081/81].

REVIEW ON AND ANNUAL REPORT OF NATIONAL REMOTE SENSING AGENCY, SECUNDERABAD FOR 1980-81

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) of the National Remote Sensing Agency, Secunderabad, for the year 1980-81 along with the Audited Accounts.

(2) A statement (Hindi and English versions) regarding Review by the Government on the working of the National Remote Sensing Agency, Secunderabad, for the year 1980-81. [Placed in Library. See No. LT-3082/81].

ANNUAL ASSESSMENT REPORT ON THE PROGRAMME AND ITS IMPLEMENTATION FOR DEVELOPMENT OF HINDI AND ITS PROGRESSIVE USE FOR 1978-79

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): I beg to lay on the Table a copy of the Annual Assessment Report on the pro-

gramme and its implementation for accelerating the spread and development of Hindi and its progressive use for the various official purposes of the Union, for the year 1978-79. [Placed in Library. See No. LT-3083/81.]

12.18 hrs.

COMMITTEE ON WELFARE OF
SCHEDULED CASTES AND
SCHEDULED TRIBES

REPORTS OF STUDY TOURS

SHRI R. R. BHOLE (Bombay South Central): I beg to lay on the Table a copy each of the following Tour Reports of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes:—

(i) Report of Study Tour of Study Group I of the Committee on its visit to Bombay, Cochin, Ooty, Coimbatore and Bangalore during July, 1981.

(ii) Report of Study Tour of Study Group II of the Committee on its visit to Ranchi, Calcutta, Madras and Hyderabad during July, 1981.

(iii) Report of Study Tour of Study Group III of the Committee on its visit to Udaipur, Jaipur, Mount Abu and Ahmedabad during July-August 1981.

12.19 hrs.

MESSAGES FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha:—

(i) "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that

the Rajya Sabha at its sitting held on the 15th December, 1981, agreed to the following amendments made by the Lok Sabha at its sitting held on the 30th November, 1981, in the Rampur Raza Library (Amendment) Bill, 1980:—

Enacting formula

1. That at page 1, line 1,—

for "Thirty-first" substitute
"Thirty-second".

Clause 1

2. That at page 1, line 4,—

for "1980" substitute "1981".

(ii) "In accordance with the provisions of rule 115 of the Rules of Procedure and Conduct of Business in the Rajya Sabha. I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 15th December, 1981, agreed to the following amendments made by the Lok Sabha at its sitting held on the 3rd December, 1981, in the Khuda Bakhsh Oriental Public Library (Amendment) Bill, 1980:—

Enacting Formula

1. That at page 1, line 1,—

for "Thirty-first" substitute
"Thirty-second".

Clause 1

2. That at page 1, line 4,—

for "1980" substitute "1981".

12.20 hrs.

Shri Mani Ram Bagri and some other hon. Members then left the House.

12.20 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

THIRTY-THIRD REPORT

SHRI G. LAKSHMANAN (Madras North): I beg to present the Thirty-